



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat**
Jammu/Srinagar

No- LD(Notary) 2006/Misc
Dated 21 - 01-2019

Notice

The last date of receipt of hard copy of application /form
for appointment as public Notary is extended up to 31.01.2019.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,

Copy to:-

1. Director Information, J&K for information with a request to give wide publicity to the notice in two each leading dailies of the State both in Srinagar as well as I Jammu.